

The 31st March 1960

No.LJL.28/60.—The following Act of the Assam Legislative Assembly which received the assent of the Governor, is hereby published for general information.

(Received the assent of the Governor on the 31st March 1960)

ASSAM ACT No.IX OF 1960

THE ASSAM APPROPRIATION (No. II) ACT, 1960

(As passed by the Assembly)

[Published in the *Assam Gazette*, Extraordinary, dated the 31st March 1960]

An

Act

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1961.

It is hereby enacted in the Eleventh Year of the Republic of India as follows:—

Short title and commencement.

(1) This Act may be called the Assam Appropriation (No. II) Act, 1960.

(2) This Act shall come into force with effect from 1st April, 1960.

Withdrawal of Rs. 62,52,20,200 from and out of the Consolidated Fund of the State of Assam for the financial year, 1960-61.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Sixty-two crores, fifty-two lakhs, twenty thousand and two hundred rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1961 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1961.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on Income other than Corporation Tax.	1,06,600	...	1,06,600
2	Charges on account of Land Revenue.	1,57,46,000	10,000	1,57,56,000
3	Charges on account of State Excise Duties.	22,72,500	...	22,72,500
4	Charges on account of Stamps.	1,05,300	...	1,05,300
5	Charges on account of Forests.	1,45,71,500	...	1,45,71,500
6	Charges on account of Registration.	3,65,000	..	3,65,000
7	Charges on account of Taxes on Vehicles.	7,99,100	...	7,99,100
8	Charges on account of Sales Tax and Other Taxes and Duties.	10,64,400	...	10,64,400
9	Charges on account of Navigation, Embankment and Drainage Works.	2,64,67,300	..	2,64,67,300

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
10	Charges on account of Construction of Irrigation, Navigation, etc.
	Charges on account of Interest on Debt and other obligations.	...	1,14,78,800	1,14,78,800
	Charges on account of Appropriation for reduction or avoidance of Debt.	...	23,03,300	23,03,300
11	Charges on account of General Administration.	1,71,35,500	5,72,900	1,77,08,400
12	Charges on account of Administration of Justice.	19,91,200	5,73,000	25,64,200
13	Charges on account of Jails.	28,97,300	...	28,97,300
14	Charges on account of Police.	3,99,45,300	1,000	3,99,46,300
15	Charges on account of Ports and Pilotage.	3,00,000	...	3,00,000
16	Charges on account of Scientific Departments.	41,900	...	41,900
17	Charges on account of Education.	5,83,29,800	...	5,83,29,800
17A	Charges on account of Education (Technical).	47,68,600	...	47,68,600
18	Charges on account of Medical.	1,68,38,300	...	1,68,38,300
19	Charges on account of Public Health.	1,50,56,500	...	1,50,56,500
20	Charges on account of Agriculture.	2,15,83,000	...	2,15,83,000
21	Charges on account of Agriculture—II—Fisheries.	18,72,600	...	18,72,600
22	Charges on account of Animal Husbandry.	62,40,800	..	62,40,800
23	Charges on account of Co-operation—I—Co-operative Societies.	67,96,300	...	67,96,300

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
24	Charges on account of Co- operation—II—Rural De- velopment.	29,79,000	...	29,79,000
25	Charges on account of Indus- tries and Supplies—I— Sericulture and Weaving.	42,99,300	...	42,99,300
26	Charges on account of Indus- tries and Supplies—II— Cottage Industries.	66,94,000	...	66,94,000
27	Charges on account of Indus- tries and Supplies—III— Major Industries.	2,50,000	..	2,50,000
28	Charges on account of Labour, Inspectorates, etc.	14,00,800	...	14,00,800
28A	Charges on account of Mis- cellaneous Departments.	1,95,900	...	1,95,900
29	Charges on account of Civil Works (Excluding Tools and Plant and Establish- ment).	7,36,10,600	55,000	7,36,65,600
30	Charges on account of Public Works Tools and Plant and Establishment.	1,00,42,800	...	1,00,42,800
31	Charges on account of Other Revenue Expenditure con- nected with Electricity Schemes.
32	Charges on account of Elec- tricity Schemes—Working Expenses.
33	Charges on account of Fa- mine Relief.	53,51,700	...	53,51,700

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
34	Charges on account of Superannuation Allowances and Pensions, etc.	49,18,900	9,800	49,28,700
35	Charges on account of Stationery and Printing.	25,54,200	1,500	25,55,700
36	Charges on account of Miscellaneous—I.—Expenditure on State Prisoners and Detenus, etc.	21,88,000	...	21,88,000
37	Charges on account of Miscellaneous—II.—Donations for charitable purposes, etc.	19,63,400	22,53,200	42,16,600
38	Charges on account of Miscellaneous—III.—Contributions.	44,41,800	...	44,41,800
39	Charges on account of Miscellaneous—IV.—Expenditure on issue of Free Ration, etc.	31,07,500	..	31,07,500
40	Charges on account of Miscellaneous—V.—Pooled Transport and Contribution, etc.	1,51,500	..	1,51,500
41	Charges on account of Miscellaneous—VI.—Expenditure on displaced persons.	37,73,000	.	37,73,000
42	Charges on account of Miscellaneous—VII.—Advanced Technical Training and Scholarships, etc.	1,61,500	.	1,61,500

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
43	Charges on account of Miscellaneous—VIII.— Scheme for control of cloth and yarn.	1,14,200	...	1,14,200
44	Charges on account of Road Transport Schemes—Work- ing Expenses.	1,17,17,200	...	1,17,17,200
45	Charges on account of Extraordinary Charges.	1,000	...	1,000
46	Charges on account of Com- munity Development Pro- jects.	1,85,63,400	...	1,85,63,400
47	Charges on account of Com- munity Development Pro- jects, N. E. S. and Local Development Works.	13,50,000	...	13,50,000
48	Charges on account of Pre- partition Payments.	12,200	...	12,200
49	Charges on account of Capi- tal Outlay on Forests.	11,23,000	..	11,23,000
49A.	Charges on account of Com- pensation to Land-holders, etc., on abolition of Zam- indari system.	25,00,000	...	25,00,000
50	Charges on account of Capi- tal Outlay on Schemes of Agricultural Improvement and Research.	42,000	...	42,000
51	Charges on account of Capi- tal Outlay on Industrial Development.

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
52	Charges on account of Capital Outlay—I.—Investment in other Commercial concerns.	83,50,000	...	83,50,000
53	Charges on account of Capital Outlay—II.—Development of Co-operative.	22,40,000	...	22,40,000
54	Charges on account of Capital Outlay—III.—Development of Sericulture and Weaving and Cottage Industries.	9,90,500	...	9,90,500
55	Charges on account of Capital Account of Civil Works outside the Revenue Account.	4,32,43,500	...	4,32,43,500
56	Charges on account of Capital Outlay on Electricity Schemes.
57	Charges on account of Capital Account of other State Works outside the Revenue Account.	19,77,500	...	19,77,500
58	Charges on account of Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.	40,34,200	..	40,34,200
59	Charges on account of Capital Outlay on State Schemes of Government Trading.	5,66,17,700	...	5,66,17,700

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Charges on account of Re-payment of Debt.	...	2,49,48,000	2,49,48,000
60	Charges on account of Loans and Advances, etc.— [I.—Loans to Local Bodies].	30,00,000	...	30,00,000
61	Charges on account of Loans and Advances, etc.—[II— Agricultural Loans, etc.].	37,50,000	...	37,50,000
62	Charges on account of Loans and Advances, etc.—[III— Loans to Autonomous District Councils].	1,50,000	..	1,50,000
63	Charges on account of Loans and Advances, etc.—[IV— Loans under Community Projects].	34,000	...	34,000
64	Charges on account of Loans and Advances, etc.—[V— Loans to Co-operative Societies].	16,40,700	...	16,40,700
65	Charges on account of Loans and Advances, etc.—[VI— Industrial Loans].	14,70,000	...	14,70,000
66	Charges on account of Loans and Advances, etc.—[VII— Loans to Displaced Persons].	74,90,000	..	74,90,000
67	Charges on account of Loans and Advances, etc.— [VIII—Educational Loans].	2,50,000	...	2,50,000
68	Charges on account of Loans and Advances, etc.—[IX— Tea Garden Land Utilisa- tion Loans, G.M.F. Loans, Fishery Development Loan, etc.]	3,20,000	...	3,20,000

SCHEDULE—concl'd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
69	Charges on account of Loans and Advances, etc.—[X—Housing Loans].	45,54,000	...	45,54,000
70	Charges on account of Loans and Advances, etc.—[XI—Loans to Major Industries].	9,00,000	...	9,00,000
71	Charges on account of Loans and Advances, etc.—[XII—Loans to Electricity Board].	2,00,00,000	...	2,00,00,000
72	Charges on account of Loans and Advances, etc.—[XIII—Advances to Government Servants, Assam Financial Corporation, etc.].	28,56,000	1,93,900	30,49,900
73	Charges on account of Loans and Advances, etc.—[XIV—Loans to Panchayats].	1,50,000	...	1,50,000
Grand Total...		58,28,19,800	4,24,00,400	62,52,20,200

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